

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
(IB)-1788(PB)/2018

IN THE MATTER OF:

Sarika Somvanshi & Ors.

.... Applicant/petitioner

Vs.

M/s. R.S. Stones Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 25.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Mr. Kushal Bansal, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-
(M.M.KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)